



Professional for ascertaining the particulars of creditors and convening a meeting of Committee of Creditors for evolving a resolution plan. as intimated by mail from the Registrar, National Company Law Board, Kolkata Bench on 17.03.2020.

2. Interim Resolution Professional, in compliance with Regulation 13(2)(d) Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016, submits a list of Creditors along with the amount claimed, claims admitted, Security Interest in respect of claim. The list of Creditors is enclosed as Annexure 'A-1'.

Place: Kolkata

Date: 29.10.2020.

**(Uttam Sarkar)**

**Registration No IBBI/IPA-001/IP-P01154/2018-19/11833**

**INTERIM RESOLUTION PROFESSIONAL**

In the matter of CIRP of

**M/s Amrit Agrovat Private Limited**

**...Corporate Debtor**

**Annexure 'A-1'****M/s Amrit Agrovet Private Limited****List of creditors as on 29.10.2020**

Sl No	Name of the Creditor	Amount claimed by the Creditor (Amount in Crores)	Amount admitted (Amount in Crores)	Security interest, in respect of such claim (In Rupees)
i	Axis Bank Limited	Rs 19.63	Rs 19.63	<p><b><u>Primary Security</u></b>  Hypothecation on entire current assets (both present and future) and entire movable fixed assets of the firm.  As stated by Creditor in Form C, No latest stock statement and audited Balance Sheet is available. Hence the value of the Primary Security could not be determined</p> <p><b><u>Collateral Security</u></b>  1. Rs 1.49 cores as value of Leasehold right of Industrial Plot No. GI-514 situated at RIICO Industrial area, Bhiwadi, District: Alwar, Rajasthan.  2. Freehold land &amp; building at Asand Road, Vill Khera Khemavati Tehsil Safidon, Haryana.(area : 11 kanal 17 marlas 2 Sarsai or 7177 Sqyd , ) – Sold under SARFAESI Act.</p>

Place: Kolkata

Date: 29.10.2020

(Uttam Sarkar)

INTERIM RESOLUTION PROFESSIONAL

Registration No. IBBI/IPA-001/IP-P01154/2018-19/11833.